

12. 03 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 13th March, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 16th March, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provision of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1981 which was passed by the Lok Sabha at its sitting held on the 16th March, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iv) "In accordance with the provisions of sub-rule (6) of rule 186

of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1981 which was passed by the Lok Sabha at its sitting held on the 16th March, 1981, and transmitted to the Rajya Sabha for its recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

SIXTH REPORT

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to present the Sixth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

*(Interruptions)***

MR. SPEAKER: Nothing is going on recorded.

12.04 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

FIFTH REPORT

SHRI MOOL CHAND DAGA (Pali): I beg to present the Fifth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

*(Interruptions)***

MR. SPEAKER: I don't like it.

SHRIMATI PRAMILA DANDAVATE rose.

MR. SPEAKER: That is a state subject. Madam, I cannot allow it.

*(Interruptions)***

**Not recorded.